

garding sharing of power from Thein Dam, the Government of India would consider the claims of Rajasthan and Haryana in this regard. The Project is to be implemented by the Punjab Government. An inter-State control board will take policy decisions and will give directions to the Punjab Government during the construction stage as well as during operation. This control board will have the Union Minister of Agriculture and Irrigation as Chairman, the Union Minister of Energy as Vice-Chairman and the Chief Ministers and Ministers of Irrigation and Power of the concerned States as Members.

(d) As intimated by the Project authorities (Punjab) the Project is likely to be completed in 1985-86.

Construction of Barsati in Pitampura Residential Scheme, Delhi

32. SHRI KACHARULAL HEMRAJ JAIN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Barsati is now allowed on the roof of buildings to be constructed on 84 Sq. meters of plots of land in Pitampura Residential Scheme, Delhi;

(b) whether in the cases where construction of Barsati had been deliberately deleted by the DDA in the plans submitted to it, Barsati will now be allowed to be constructed by persons, who had represented about this to the DDA; and

(c) if not, reasons therefor and the action proposed to be taken against those officers who are responsible for violating the decision in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir.

(b) and (c). Does not arise.

Assault on a Gandhian worker

33. SHRI HITENDRA DESAI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that one Shri N. Damodaran Nayar, an old Gandhian worker, was assaulted and beaten by a R.S.S. worker in Gandhi Smriti during Gandhi Jayanti Week when Shri Nayar was narrating the facts about Gandhi's assassination; and

(b) if so, what steps have the Government taken in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) on 9th October, 1977, a visitor to the Gandhi Smriti, who is reported to be an R.S.S. worker, protested and exchanged hot words with the guide, Shri Damodaran Nayar, when the latter described the assassinating of Mahatma Gandhi as Nathuram Godse, an R.S.S. worker. This was followed by a scuffle in which both sides sustained minor bruises.

(b) Police took the statement of both sides; but as the case was non-cognisable, it did not launch any prosecution. However, to maintain peace, a police constable was posted there.

Memorandum from West Bengal on Floods

34. SHRI C. R. MAHATA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that Government of West Bengal submitted a detailed memorandum on the damages caused by the recent flood in the State and suggested certain remedial measures;

(b) if so, the essential features of the memorandum and action taken thereon; and

(c) whether it is also a fact that the West Bengal Government requested the Centre to offer financial assistance for the execution of certain projects necessary for the prevention of recurrence of flood?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes, Sir.

(b) The State Government asked for Central assistance to provide gratuitous and other relief to the affected population and for normal repairs/restoration necessitated by the floods. The Central Government deputed a Central Team to make an on-the-spot study of the flood situation and to assess the needs of the State for advance Plan assistance. Based on the recommendation of the Central Team, Government have sanctioned advance Plan assistance of Rs. 441 lakhs to the State Government. In addition, Government have accepted the recommendation of the Central Team to provide 56,000 tonnes of wheat for distribution as gratuitous relief in the water-logged areas and 27,900 tonnes of wheat for generation of additional employment opportunities in the rural areas on the maintenance of public works by the utilisation of foodgrain stocks.

(c) Yes, Sir.

Report of Industrial Bureau of cost and prices re: losses by new Sugar Factories

35. SHRI. K. SURYANARAYANA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have received the report of the Industrial Bureau of Cost and Prices suggesting

measures to overcome heavy losses being incurred by new sugar factories constructed from 1973-74 onwards; and

(b) if so, the details of recommendations made by the Bureau and action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) The Government received the report of the Bureau of Industrial Cost and Prices on the sugar industry in November, 1976. The report deals with levy sugar pricing policy and the criteria for declaring a Mill as sick. The report deals with sickness in general in the sugar industry without specific reference to year of construction.

(b) The two main recommendations made by the Bureau are (i) calculation of levy price on the basis of the minimum notified price and (ii) grouping of sugar factories into price zones on the basis of their performance characteristics in place of the current geographical zoning. The report has also made recommendations regarding relief to sick units, prevention of diversion of sugarcane to its less efficient use in the manufacture of Gur or Khandsari, sharing excess realisations on the sale of non-levy sugar with the sugarcane grower etc.

Government have accepted the recommendations relating to levy sugar prices being based on the minimum notified price, but have decided that each factory should be individually considered for the purpose of fixing the price of levy sugar.

Reservation for Handicapped students in Universities

36. SHRI C. K. JAFFER SHARIEF: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state: